

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) No formal proposal has been received by the Government from the IBRD for undertaking any study of the Indian Patents Act.

(c) Does not arise.

[*Translation*]

### Setting up of Radio Station in Barmer in Rajasthan

1033. SHRI VIRDHI CHANDER JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of places where Radio stations are proposed to be set up in Rajasthan during 1989-90; and

(b) whether the Radio station in the district headquarter of Barmer will be ready for commissioning by 2 October, 1989?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.K. TEWARI): (A) During the year 1989-90 five new radio stations; once each at Alwar, Banswara, Jhalawar, Nagaur and Churu are envisaged to be ready for commissioning in the State of Rajasthan.

(b) No. Sir.

[*English*]

### Collection of Miscellaneous charges from Domestic Consumers by DESU

1034. SHRI P.A. ANTONY: Will the Minister of ENERGY be pleased to state:

(a) whether the Delhi Electric Supply Undertaking has collected a huge amount as miscellaneous charges from domestic consumers this month;

(b) if so, the total amount collected in this way; and

(c) the purpose of such a collection?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAJ): (a) to (c). According to DESU, the amount shown as "Miscellaneous charges" in some of the bills actually represents arrears of energy consumption charges which could not be recovered from the consumers earlier due to progressive switching over from manual billing to computer billing.

[*Translation*]

### Direct Air Service between Delhi, Surat and Rajkot

1035. SHRI CHHITUBHAIGAMIT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to start direct air service between Delhi, Surat and Rajkot;

(b) if so, the steps taken in this regard; and

(c) the time by which air service on this route is likely to be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). With effect from 20.4.1989, Indian Airlines has introduced a 3 days a week B-737 service between Delhi and Rajkot via Ahmedabad. Since Surat air-field is not capable of accepting B-737 aircraft, Indian Airlines has